

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

9. **CP(IB)-3242(MB)/2018**

CORAM: SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.03.2019**

NAME OF THE PARTIES: Coastal International Pvt. Ltd.
v/s.
AT & F India Fabri

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Ld. Counsel for the Petitioner is present.
2. Petitioner is directed to intimate the next date of hearing to the Respondent Debtor and file affidavit of service. Matter is adjourned to **04.06.2019**.

Sd/-
M.K. SHRAWAT
Member (Judicial)

13.03.2019
pvs